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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.L.P. 184/2018** and

CRL.M.A.5313/2018; CRL.M.A.9402/2018;
CRL.M.A.35374/2018; CRL.M.A.4900/2019;
CRL.M.A.4901/2019; CRL.M.A.4910/2019;
CRL.M.A.4911/2019; CRL.M.A.4912/2019;
CRL.M.A.4913/2019; CRL.M.A.4914/2019;
CRL.M.A.4915/2019; CRL.M.A.4916/2019;
CRL.M.A.4917/2019; CRL.M.A.4918/2019;
CRL.M.A.33151/2019; CRL.M.A.33152/2019
&
CRL.M.A.33153/2019

THE JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT
.... Petitioner

Through: Mr. Sanjay Jain, ASG with
Ms.Sonia Mathur & Mr.Naveen
Matta, Special Public Prosecutors
with Mr.Amit Mahajan, CGSC,
Ms. Noor Rampal, Mr. Arkaj
Kumar, Mr. Padmesh Mishra &
Ms. Mallika Hiremath, Advocates
with Mr.Sudhir Kumar, AD ED

Versus

A.RAJA & ORS.

.... Respondents

Through: Mr.Vijay Aggarwal, Mr.Mudit Jain,
Mr.Ashul Aggarwal, Mr. Shailesh
Pandey, Mr. Yugant Sharma, Mr.
Hardik Sharma, Mr. Deepanshu
Choithani & Ms. Barkha Rastogi,
Advocates for respondents No. 2,
4,5,12, 15, 18 &19.
Mr. Sandeep Kapur, Mr. Vir Inder
Pal Singh Sandhu, Mr.Abhimanshu



Dhyani, Mr. Sahil Modi, Advocates for respondents No. 6 & 13.

Mr. Balaji Subramanian & Ms. Ishani Banerjee, Advocates for respondent No. 7.

Mr. Sudarshan Rajan, Mr. Hitain Bajaj, Mr. Rohit Bhardwaj, Mr. Mahesh Kumar & Mr. Ramesh Rawat, Advocates for respondents No. 8, 10 & 14.

Ms. Tarannum Cheema & Mr. Akshay Nagarajan, Advocates for respondent No. 9.

Mr. Varun Sharma, Advocate for respondent No. 11.

**CORAM:
HON'BLE MR. JUSTICE BRIJESH SETHI**

ORDER
19.10.2020

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1. The matter has been taken up through video conference.
2. List on 20th October, 2020 at 02:30 P.M. along with CrI.L.P.185/2020.
3. The order be uploaded on the website of this Court forthwith.

BRIJESH SETHI, J

OCTOBER 19, 2020

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